GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA
UNSTARRED QUESTION NO. 2929
TO BE ANSWERED ON 20TH DECEMBER, 2023

GATISHAKTI SANCHAR PROGRAMME

2929. SHRI SATYADEV PACHAURI:

Will the Minister of COMMUNICATIONS be pleased to state:

(a)   the objectives, scope, and key focus areas of the Gatishakti Sanchar programme; and

(b)   the details of the progress made in deploying advanced technologies and infrastructure to achieve the goals set forth in the Gatishakti Sanchar initiative?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)

(a) to (b)

- PM The GatiShakti Sanchar portal is a major reform brought in to facilitate faster rollout of telecom infrastructure.
- It is a Centralised Right of Way (RoW) Portal that enables applicants such as Telecom Service Providers/Infrastructure Providers / Internet Service Providers (TSP/IP/ISPs) to apply for RoW approvals.
- Applications can be submitted for laying of Optical Fiber Cable (OFC) and erecting Towers to various agencies of State/UT Governments, local bodies and Ministries.
- The objective of GatiShakti Sanchar Portal is to streamline Right of Way (RoW) permission processes for quick deployment of Telecom Infrastructure.
- The portal is integrated with all 36 States /UTs and with relevant central ministries viz. Ministry of Railways (MoR), Ministry of Road, Transport and Highways (MoRTH), Ministry of Environment, Forest and Climate Change (MoEFCC) and Ministry of Defence (MoD).
- Modern Advanced Business Analytics tools have been used to analyze the RoW applications pendency status and create intuitive dashboards and reports to help speedy disposal of the applications.
- Automated email and SMS alerts are sent to applicants on every stage of application processing.
- The portal offers real-time tracking and analysis of state-wise and district-wise submitted and pending applications for high level monitoring that significantly reduced the average disposal time of applications.
- All States/UTs are now accepting online payment. The standardisation of process has reduced scope of individual discretion for application rejection.
- Deemed approval facility has been enabled by 28 States/UTs to ensure prescribed 60 days approval timeline of applications.
- Standardization of business entity names has brought uniformity for applicant's company names and industry can now see its overall country wide application status.
- Overall, it has facilitated 'Ease of Doing Business' for the industry partners.
- 1,42,201 applications for laying of Optical Fiber Cable(OFC) and installation of mobile towers disposed off from 14.05.2022(date of launch of GatiShakti Sanchar portal) till 19.12.2023.

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